


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 18.02.2019 To 22.02.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		<u>FINAL ORDER</u>		
1.	E/50405/2016	FO/50227/2019	18/02/2019	22/02/2019
		<u>MISC ORDER</u>		
1.	E/MISC/50050/2019 IN E/50073/2017	MO/50096/2019	15/02/2019	19/02/2019
2-3.	E/MISC/50049/2019 IN E/52001/2018 & E/MISC/51266/2018 IN E/51616/2018	MO/50097-50098/2019	18/02/2019	22/02/2019
4-12.	E/ROA/50032-40/2019 IN E/2352-2354/2012 & E/2356-2361/2012	MO/50099-50107/2019	18/02/2019	22/02/2019
		<u>I.O.ORDER</u>		
1.	E/2287/2006	I.O./11/2019	14/02/2019	19/02/2019
2.	E/COD/50042/2019 & E/ROM/50041/2019 IN E/50123/2017	I.O./14/2019	14/02/2019	19/02/2019
3-4.	E/ROM/51295 & 51297/2018 & E/COD/51294 & 51296/2018 IN E/58362-58363/2013	I.O./15-16/2019	14/02/2019	19/02/2019
				 Deputy Registrar Excise Branch-DB V.S.

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.